

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/56/KOB/2023
SECTION	SECTION 95 IBC R/W NCLT RULE 7 (2) AAA
NAME OF PARTIES	THE SOUTH INDIAN BANK LTD V/S MR. PM PHILIPOSE.
PETITIONERS ADVOCATE/ PROFESSIONAL	M/S K N SIVASANKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER,SAJEEV MATHEW, RENU SAJEEV,GOPIKA GOPINATH.

01 May 2024

ORDER

CP(IBC)/56/KOB/2023

Learned Counsel, Ms. Sandhra S appears physically on behalf of the Petitioner/Financial Creditor. Learned Counsel, Mr Sankar P Panickar appears physically on behalf of the Personal Guarantor.

In view of the orders passed today in IA(IBC)/186/KOB/2024, list this matter for further consideration on **11.06.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)